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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/71/2016
NAME OF THE PETITIONER(S) : Gopichand Idandas & 2 others
NAME OF THE RESPONDENT(S) : M/s Heeral Constructions Private Limited & 2 others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------------------------|---------------------------|---|
| | | REPRESENTATION BY WHOM | |
| 1 | THIRUVAMBAK ANNAN | Counsel for Petitioner |  |
| 2) | Prithvijay for R. VENKATAVARADAN | counsel for R 2 |  |

ORDER

Counsel for petitioner present. Counsel for R2 present. Counsel for petitioner reported that notice was not served to R3. He is directed to serve notice on R3 by way of publication in newspapers in the principal vernacular language and one in English having wider circulation in the district in which the office of the company is situated and file an affidavit by the next date of hearing. Put up on 06.02.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)